

**BY FAX / SPEED POST / e-mail**

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-100 (Pt.-II)/2010/3777/A.

From:- **Shri R.A. Tapadar**  
**Officer on Special Duty**  
**Gauhati High Court, Guwahati &**  
**Joint Director (Officiating)**  
**Judicial Academy, Assam.**

To

**The Director**  
**LNJN National Institute of Criminology and Forensic Science**  
**Ministry of Home Affairs, Government of India**  
**Rohini, Sector-3, Outer Ring Road**  
**Delhi- 110085**  
**Fax No. 011-27511571**

Dated- Guwahati, the 12<sup>th</sup> June, 2014.

Sub: Nominations to attend the "**Course on Document Examination for Criminal Justice Functionaries**", scheduled to be held on 21<sup>st</sup> to 25<sup>th</sup> July, 2014 & "**Course on Adulteration of Petroleum Products**" scheduled to be held on 25<sup>th</sup> to 29<sup>th</sup> August, 2014.

Ref. Your letter being No. 20/02/2014-NICFS, dated 17<sup>th</sup> April, 2014.

Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Gauhati High Court has been pleased to nominate the following Judicial Officers to participate in the aforesaid courses, as per the arrangement made below-

Sl. No.	Name of Course	Course dates	Name / Designation of nominated Officer	Contact details
1.	Course on Document Examination for Criminal Justice Functionaries	21.07.2014 to 25.07.2014	Smt. N.A. Ahmed, Sub-Divisional Judicial Magistrate (M), Bajali, Pathsala (Barpeta), Assam	Mob No.094353-91941 e-mail <a href="mailto:najmayesha@gmail.com">najmayesha@gmail.com</a>
			Shri N. Kano, Civil Judge (Jr. Divn.), Mon, Nagaland	Mob. No. 09436060774 e-mail- <a href="mailto:nkano@indianjudiciary.gov.in">nkano@indianjudiciary.gov.in</a>
2.	Course on Adulteration of Petroleum Products	25.08.2014 to 29.08.2014	Smt. Tasfia Hussain, Sub-Divisional Judicial Magistrate (M), Bijni, Bongaigaon, Assam	Mob. No 094353-42742 e-mail- <a href="mailto:hussaintasfia@gmail.com">hussaintasfia@gmail.com</a>
			Shri Narayan Kuri, Sub-Divisional Judicial Magistrate, Tinsukia, Assam	Mob. No. 099548-54392 e-mail- <a href="mailto:narayan21jaan@gmail.com">narayan21jaan@gmail.com</a>

This is for favour of your kind information and necessary action.

Yours faithfully

  
**OSD-CUM-JT. DIRECTOR (OFFICIATING),**  
**JUDICIAL ACADEMY, ASSAM**

No. HC.VII-100 (Pt.-II)/2010/~~3778 - 3794~~/A dated 12.06.2014

Copy forwarded for information and necessary action to :-

1. The Director, Judicial Academy, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action.

The Officers are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to TA and DA as admissible under the Rules.

3. The Accountant General (A&E), Nagaland, Kohima, for information and necessary action-  
The Officer is placed on deputation for participating in the training programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He will be entitled to TA and DA as admissible under the Rules.
4. The Registrar (Vigilance / Admn. / Judl.) Gauhati High Court, Guwahati.
5. **The District & Sessions Judge, Barpeta / Bongaigaon / Tinsukia. He / she is requested to inform the nominated participant of his / her respective District.**
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. **The Registrar, Gauhati High Court, Kohima Bench, Kohima. He is requested to inform the nominated participant of his State.**
8. The Joint Registrar Judl / Vig. / PM & P / Admn.-I, Gauhati High Court, Guwahati.
9. **Shri N. Kano, Civil Judge (Jr. Divn.), Mon, Nagaland**
10. **Smti. Tasfia Hussain, Sub-Divisional Judicial Magistrate (M), Bijni, Bongaigaon, Assam.**
11. **Smti. N.A. Ahmed, Sub-Divisional Judicial Magistrate (M), Bajali, Pathsala (Barpeta), Assam**
12. **Shri Narayan Kuri, Sub-Divisional Judicial Magistrate, Tinsukia, Assam**

The nominated officers are advised to visit the website <[www.nicfs.nic.in](http://www.nicfs.nic.in)> from time to time to get information about the courses. Further, nominated officers must not proceed without acceptance of nomination. The list of accepted nominees can be downloaded from the above mentioned website (under link 'Training') about 30 days prior to Course. It is also informed that a second list, if needed, will be hosted on website 21 days prior to course.

Hostel accommodation on single occupancy basis is provided on firm basis to all officers. Details can be ascertained from Hostel Warden, Telefax 011 - 27525083.

13. **The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the letter immediately in the official website of the Gauhati High Court, Guwahati.**
14. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
15. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
16. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
17. Office File.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

12.06.14  
**OSD-CUM-JT. DIRECTOR (OFFICIATING),**  
**JUDICIAL ACADEMY, ASSAM**